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Title: Introduction of the Appropriation (Railways) No.4 Bill, 2010 (Bill Passed).

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways."

The motion was adopted.

KUMARI MAMATA BANERJEE: Sir, I introduce** the Bill.

MR. CHAIRMAN: The Minister may now move that the Bill be taken into consideration.

KUMARI MAMATA BANERJEE: Sir, I beg to move**:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill

The Schedule was added to the Bill

Clause1, the Enacting Formula and the long Title were added to the Bill.

KUMARI MAMATA BANERJEE: Sir, I beg to move:

"That the Bill be passed. "

MR. CHAIRMAN: The question is:	
"That the Bill be passed."	
	The motion was adopted.